

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

IVNP 52/2017 IN
C.P No.1397/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Bank of India
V/s
Gupta Infrastructure (India) Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1	UMANG THAKAR	Adv for the	Umang Thakur
	g/w Ashish Pyasi	Corporate	
	1/6 DHM & DHM	Rebtor	
	Associates		

Ms Alpama Ghone
a/w Praveer Shetty
1/6 Res Legal for Applicant
Reliance Commercial Finance Ltd.

ORDER

IV A. 52/2017 in CP No. 1397/I&BP/NCLT/MB/MAH/2017

In view of the admission order already passed in CP 1397/2017, at request of the Applicant's Counsel in IVA 52/2017, this Application is hereby **dismissed** as withdrawn with liberty to proceed in accordance with law.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)